NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP(HC)/194/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR1 : GEOGIT FINANCIAL MANAGEMENT SRV PVT LTD
NAME OF THE TRANSFEROR2 : GEOGIT FINANCIAL DISTRIBUTION SRV PVT LTD
NAME OF THE TRANSFEREE : GEOGIT INVESTMENT SERVICES LTD
UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

ADV SUKUMAR NAINAN BOMMER ADV SHERRY SAMVER BOMMEN

REPRESENTATION BY WHOM

<u>ORDER</u>

Counsel for petitioner present and made his arguments. Time extended at request for making submissions in relation to objections made by the Official Liquidator, High Court of Kerala. Put up on 15.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)